

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General)

ORDER

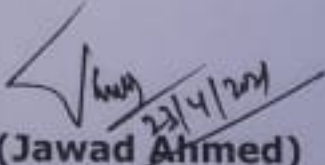
No: 254 of 2021/ RG Dated: 23/04/2021

In the interest of administration it is hereby ordered that till the Presiding Officers of the below-mentioned Courts, who have to remain in quarantine, resume their duties:

- i. The additional charge of the Court of Principal District & Sessions Judge, Kathua is assigned to the Court of Additional District & Sessions Judge, Kathua.
- ii. The additional charge of the Court of Special Mobile Magistrate, Jammu is assigned to the Court of Special Mobile Magistrate (Passenger Tax), Jammu.
- iii. The additional charge of the Court of 1st Additional Munsiff (Forest Magistrate), Jammu is assigned to the Court of Sub Registrar, Jammu.

Further, the Presiding Officer of these Courts shall follow all SOPs issued by the Government regarding COVID-19 infection and undergo the necessary medical treatment.

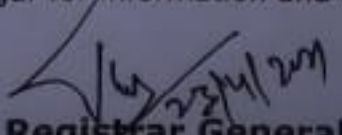
By Order.


(Jawad Ahmed)
Registrar General

No: 4338-19/ RG/GS Dated: 23-04-2021

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu,
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, Administrative Judge District Jammu,
3. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Administrative Judge, District Kathua,
..... for information of their Lordships.
4. Principal District & Sessions Judges, Jammu and Kathua.
5. Additional District & Sessions Judge, Kathua
6. Special Mobile Magistrate, Jammu
7. Special Mobile Magistrate (Passenger Tax), Jammu
8. 1st Additional Munsiff, Forest Magistrate, Jammu
9. Sub Registrar, Jammu
..... for information & necessary action.
10. CPC, eCourts, High Court of J&K for information and with the request to get the same uploaded on the official website of the High Court of J&K.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.


Registrar General